

(b) whether any monthly remuneration is paid to them by the Railways;

(c) whether Government recognise the right of licensed Porters to form themselves into a Trade Union; and

(d) if not, the machinery evolved by Government to remedy their grievances?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) Licensed porters are not railway employees as such but are only licensed to do portage work for the passengers in the railway premises. They receive from the passengers for this work only such charges as are authorised by Railways.

(b) No.

(c) They can, if they like form unions, but as the licensed porters are not railway employees, they are not eligible for the privileges accorded to unions of railway employees.

(d) Railways have instructions to try out at two or three big stations on each railway a scheme of setting up Committees, under which representatives of licensed porters may meet the Station Superintendent once a month for discussion on the points that need settlement.

#### THEFT OF PERMANENT WAY MATERIALS

**332. Shri U. M. Trivedi:** Will the Minister of Railways be pleased to state:

(a) the total value of permanent way materials stolen from the Railway during the years 1951-52 and 1952-53;

(b) whether the culprits have been caught in any case; and

(c) what punishment has been generally meted out to such culprits?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) to (c). A Statement is placed on the Table of the House. [See Appendix IV, annexure No. 54.]

360 LSD.

#### OFFICE TYPE-WRITERS

**333. Shri U. M. Trivedi:** Will the Minister of Railways be pleased to state:

(a) the number of type-writers stolen from the Central and Eastern Railway Offices in the year 1950-51 and 1952; and

(b) whether the thieves were caught in any of the cases?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a)

Year	Railway		Total
	Central	Eastern	
1950	4	1	5
1951	6	..	6
1952	3	3	6
TOTAL	13	4	17

(b) No thieves were caught in any of the cases of theft on the Central Railway. Two typewriters were, however, restored to the Railway after police investigation. As regards the Eastern Railway, in one case only, in 1950, the thief was caught and sentenced to six months rigorous imprisonment and fined Rs. 100.

#### KONI CAMP CENTRES FOR INSTRUCTORS

**334. Shri N. A. Borkar:** Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Government have decided to shift the Koni Camp Centre for Instructors of Madhya Pradesh to some other place; and

(b) if so, the reasons therefor?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) The proposal is under consideration.

(b) Does not arise.

#### NAGPUR EMPLOYMENT EXCHANGE

**335. Shri N. A. Borkar:** Will the Minister of Labour be pleased to state the total number of unemployed persons registered in Nagpur Employment Exchange during the year 1953-54?

**The Deputy Minister of Labour (Shri Abid Ali):** 21,554.